

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Court-II**

E.P.4 of 2012 in Appeal No. 102 of 2011

Dated : 7th November, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

**Haryana Vidyut Prasarn Nigam Ltd. ... Execution Petitioner/
Appellant(s)**

Versus

Haryana Electricity Regulatory Commission Respondent(s)

**Counsel for the Appellant (s) : Mr. Pradeep Dahiya, Adv.,
Mr.D.P.Tiwari. COF
Mr.S.K.Aggarwal
Mr. Achin Mittal, Adv.,
Mr. Pushpendra Singh,
Mr.Amit Vohra**

Counsel for the Respondent(s) : Nil

ORDER

Learned counsel for the Execution Petitioner is present and submits that pursuant to the order of this Tribunal in Appeal No.102 of 2011, the Commission has passed certain orders which he requires to peruse and accordingly, he prays for time. Today, nobody appears for the Commission . We fix **21.11.2012** for hearing.

**(V.J. Talwar)
Technical Member**

**(Justice P.S. Datta)
Judicial Member**

